



2026:AHC:29409

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 14059 of 2025

Gaurav Chaudhary

.....Petitioner(s)

Versus

State Of U.P. And 8 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Akhilesh Kumar Tripathi, Atipriya Gautam, Divya Jyoti, Sr. Advocate
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Rishabh Kesarwani holding brief of Ms. Atipriya Gautam, learned counsel for the writ petitioner has made a statement at Bar that the writ petition has rendered infructuous and the same be dismissed as such.

2. The writ petition is **dismissed** as having become infructuous.

February 10, 2026

N.S.Rathour

(Vikas Budhwar,J.)